

RAJASTHAN HIGH COURT, JODHPUR

ORDER

No.Estt.(RJS)/45/2023

Date:04.07.2023

Following Judicial Officers are hereby appointed/posted as Presiding Officer of the vacant Court shown against their names in addition to their own duties till further order :-

S. No.	Names of Officers with present post to whom additional appointment is to be given in addition to their own duties. SARVA SHRI/MS./DR:	Name of Vacant Court(s)/Newly created Court(s)
1	2	3
AJMER JUDGESHIP		
1.	RAJESHWAR VISHNOI ADDITIONAL SENIOR CIVIL JUDGE CUM ADDITIONAL CHIEF JUDICIAL MAGISTRATE NO.2, BEAWAR, AJMER	ADDITIONAL SENIOR CIVIL JUDGE-CUM-ADDITIONAL CHIEF JUDICIAL MAGISTRATE NO.3, BEAWAR, AJMER
ALWAR JUDGESHIP		
2.	PRIYA YADAV CIVIL JUDGE AND JUDICIAL MAGISTRATE, KATHUMAR, ALWAR	SENIOR CIVIL JUDGE-CUM-ADDITIONAL CHIEF JUDICIAL MAGISTRATE, KATHUMAR, ALWAR
3.	SANTOSH MINA SENIOR CIVIL JUDGE CUM ADDITIONAL CHIEF JUDICIAL MAGISTRATE, LAXMANGARH, ALWAR	CIVIL JUDGE AND JUDICIAL MAGISTRATE, GOVINDGARH, ALWAR
BALOTRA JUDGESHIP		
4.	SAGAR MATHUR ADDITIONAL SENIOR CIVIL JUDGE CUM ADDITIONAL CHIEF JUDICIAL MAGISTRATE NO.2, BALOTRA	ADDITIONAL CIVIL JUDGE AND JUDICIAL MAGISTRATE, BALOTRA
BHILWARA JUDGESHIP		
5.	HANUMAN SAHAY MEENA ADDITIONAL CIVIL JUDGE AND JUDICIAL MAGISTRATE NO.3, BHILWARA	SPECIAL JUDICIAL MAGISTRATE (NI ACT CASES) COURT NO.5, BHILWARA
BHARATPUR JUDGESHIP		
6.	ANKITA CHANDRAWAT SENIOR CIVIL JUDGE CUM ADDITIONAL CHIEF JUDICIAL MAGISTRATE (RENT TRIBUNAL), BHARATPUR	CIVIL JUDGE AND JUDICIAL MAGISTRATE, BHARATPUR
7.	NAMONARAYAN MEENA SENIOR CIVIL JUDGE-CUM-ADDITIONAL CHIEF JUDICIAL MAGISTRATE, WEIR, BHARATPUR	ADDITIONAL SENIOR CIVIL JUDGE-CUM-ADDITIONAL CHIEF JUDICIAL MAGISTRATE NO.2, WEIR, BHARATPUR
8.	SHWETA SHARMA-III SENIOR CIVIL JUDGE-CUM-ADDITIONAL CHIEF JUDICIAL MAGISTRATE, BAYANA, BHARATPUR	ADDITIONAL SENIOR CIVIL JUDGE-CUM-ADDITIONAL CHIEF JUDICIAL MAGISTRATE NO.2, BAYANA, BHARATPUR
9.	RAMAN KUMAR SHARMA SENIOR CIVIL JUDGE CUM ADDITIONAL CHIEF JUDICIAL MAGISTRATE NO.1, NAGAR, BHARATPUR	CIVIL JUDGE AND JUDICIAL MAGISTRATE, NAGAR, BHARATPUR
DAUSA JUDGESHIP		
10.	REKHA TIWARI NYAYADHIKARI, GRAM NYAYALAYA, DAUSA	SPL. JUDICIAL MAGISTRATE (NI ACT CASES) COURT, DAUSA
11.	NIDHI SHARMA-II CIVIL JUDGE AND JUDICIAL MAGISTRATE, BANDIKUI, DAUSA	ADDITIONAL CIVIL JUDGE AND JUDICIAL MAGISTRATE, BANDIKUI, DAUSA

C.P. Sharma
4/7/2023

S. No.	Names of Officers with present post to whom additional appointment is to be given in addition to their own duties. SARVA SHRI/MS./DR:	Name of Vacant Court(s)/Newly created Court(s)
	JAIPUR METROPOLITAN-II JUDGESHIP	
12.	PREM GADHAWAL ADDITIONAL SENIOR CIVIL JUDGE-CUM- ADDITIONAL CHIEF METROPOLITAN MAGISTRATE NO.3, JAIPUR METROPOLITAN-II	ADDITIONAL CIVIL JUDGE AND METROPOLITAN MAGISTRATE NO. 27, HQ. AT BAGRU, JAIPUR METROPOLITAN-II
	JAIPUR DISTRICT JUDGESHIP	
13.	SANDEEP ANAND ADDITIONAL DISTRICT AND SESSIONS JUDGE, DUDU, JAIPUR DISTRICT	ADDITIONAL DISTRICT AND SESSIONS JUDGE, PHAGI, JAIPUR DISTRICT
	JHALAWAR JUDGESHIP	
14.	MANOJ SINGH FOUJDAR ADDITIONAL SENIOR CIVIL JUDGE CUM ADDITIONAL CHIEF JUDICIAL MAGISTRATE NO.2, JHALAWAR	ADDITIONAL CIVIL JUDGE AND JUDICIAL MAGISTRATE, JHALAWAR
	JHUNJHUNU JUDGESHIP	
15.	SHWETA SHARMA-II ADDITIONAL DISTRICT AND SESSIONS JUDGE, KHETRI, JHUNJHUNU	ADDITIONAL DISTRICT AND SESSIONS JUDGE NO.2, KHETRI, JHUNJHUNU
	JODHPUR METRO JUDGESHIP	
16.	SHAISTA LODHI ADDITIONAL SENIOR CIVIL JUDGE-CUM- ADDITIONAL CHIEF METROPOLITAN MAGISTRATE NO.8, JODHPUR METROPOLITAN	ADDITIONAL SENIOR CIVIL JUDGE-CUM-ADDITIONAL CHIEF METROPOLITAN MAGISTRATE NO.9, JODHPUR METROPOLITAN
17.	MEENAKSHI NATH ADDITIONAL CIVIL JUDGE AND METROPOLITAN MAGISTRATE NO.8, JODHPUR METROPOLITAN	SPECIAL METROPOLITAN MAGISTRATE (NI ACT CASES) COURT NO.11, JODHPUR METROPOLITAN
	KOTA JUDGESHIP	
18.	MOHAMMAD ARIF JUDGE, SPL. COURT, POCSO ACT CASES NO.4, KOTA	JUDGE, SPL. COURT, POCSO ACT CASES NO.2, KOTA
	SAWAIMADHOPUR JUDGESHIP	
19.	ARVIND KUMAR PRINCIPAL MAGISTRATE, JUVENILE JUSTICE BOARD, SAWAI MADHOPUR	ADDITIONAL CIVIL JUDGE AND JUDICIAL MAGISTRATE NO. 2, SAWAI MADHOPUR
	SIKAR JUDGESHIP	
20.	SEEMA CHAUHAN ADDITIONAL SENIOR CIVIL JUDGE-CUM- ADDITIONAL CHIEF JUDICIAL MAGISTRATE NO.1, SIKAR	ADDITIONAL SENIOR CIVIL JUDGE-CUM-ADDITIONAL CHIEF JUDICIAL MAGISTRATE NO.2, SIKAR
21.	HIMANSHU KUMAWAT CIVIL JUDGE AND JUDICIAL MAGISTRATE, SIKAR	ADDITIONAL CIVIL JUDGE AND JUDICIAL MAGISTRATE NO. 3, SIKAR
	SIROHI JUDGESHIP	
22.	PRAVEEN CHOUHAN SENIOR CIVIL JUDGE-CUM- ADDITIONAL CHIEF JUDICIAL MAGISTRATE, MOUNT ABU, SIROHI	SENIOR CIVIL JUDGE-CUM-ADDITIONAL CHIEF JUDICIAL MAGISTRATE, ABU ROAD, SIROHI
	SRIGANGANAGAR JUDGESHIP	
23.	MAHENDRA KUMAR GOYAL ADDITIONAL DISTRICT AND SESSIONS JUDGE NO.1, ANOOPGARH, SRIGANGANAGAR	ADDITIONAL DISTRICT AND SESSIONS JUDGE, GHARSANA, SRIGANGANAGAR
24.	NIDHI BENIWAL SPECIAL JUDICIAL MAGISTRATE (NI ACT CASES) COURT NO.2, SRIGANGANAGAR	SPECIAL JUDICIAL MAGISTRATE (NI ACT CASES) COURT NO.1, SRIGANGANAGAR
25.	ANIL KUMAR SHARMA ADDITIONAL DISTRICT AND SESSIONS JUDGE, RAISINGHNAGAR, SRIGANGANAGAR	ADDITIONAL DISTRICT AND SESSIONS JUDGE NO.2, RAISINGHNAGAR, SRIGANGANAGAR

C.P. Sharma
4/17/22

S. No.	Names of Officers with present post to whom additional appointment is to be given in addition to their own duties. SARVA SHRI/MS./DR:	Name of Vacant Court(s)/Newly created Court(s)
26.	MOHAN LAL SENIOR CIVIL JUDGE CUM ADDITIONAL CHIEF JUDICIAL MAGISTRATE, SRIKARANPUR, SRIGANGANAGAR	CIVIL JUDGE AND JUDICIAL MAGISTRATE, SRIKARANPUR, SRIGANGANAGAR
27.	MEENA GAHLOT SENIOR CIVIL JUDGE CUM ADDITIONAL CHIEF JUDICIAL MAGISTRATE, SADULSAHAR, SRIGANGANAGAR	CIVIL JUDGE AND JUDICIAL MAGISTRATE, SADULSAHAR, SRIGANGANAGAR
TONK JUDGESHIP		
28.	NIDHI SHARMA-I ADDITIONAL SENIOR CIVIL JUDGE-CUM-ADDITIONAL CHIEF JUDICIAL MAGISTRATE, TONK	ADDITIONAL SENIOR CIVIL JUDGE-CUM-ADDITIONAL CHIEF JUDICIAL MAGISTRATE NO.2, TONK
UDAIPUR JUDGESHIP		
29.	NARESH KUMAR JAIN ADDITIONAL SENIOR CIVIL JUDGE-CUM-ADDITIONAL CHIEF JUDICIAL MAGISTRATE NO.1, MAVLI, UDAIPUR	ADDITIONAL SENIOR CIVIL JUDGE-CUM-ADDITIONAL CHIEF JUDICIAL MAGISTRATE NO.2, MAVLI, UDAIPUR
30.	NISTHA PANDEY SENIOR CIVIL JUDGE CUM ADDITIONAL CHIEF JUDICIAL MAGISTRATE(RENT TRIBUNAL), UDAIPUR	ADDITIONAL SENIOR CIVIL JUDGE-CUM-ADDITIONAL CHIEF JUDICIAL MAGISTRATE NO.4, UDAIPUR
31.	BHARAT POONIA CIVIL JUDGE AND JUDICIAL MAGISTRATE (NORTH), UDAIPUR	SPECIAL JUDICIAL MAGISTRATE (NI ACT CASES) COURT NO.8, UDAIPUR
32.	ZAFAR AHMAD QURESHI CIVIL JUDGE AND JUDICIAL MAGISTRATE, BHINDAR, UDAIPUR	SENIOR CIVIL JUDGE CUM ADDITIONAL CHIEF JUDICIAL MAGISTRATE, KANORE, UDAIPUR

NOTE :

1. The Officers shall dispose off minimum 40% additional work as per circular of standard of work.
2. The Officers who have been appointed as P.O. of outlying Courts in addition to their own duties shall hold Court at the respective places at least for three days in alternative week.
3. The cases in which accused are in custody or there are directions of higher Court for time bound disposal of case, shall be decided on priority basis.
4. Officers are directed to mention their Unique Identification (UID) Number with their names while sending the report of handing/taking over the charge in accordance with Order No. 4/P.I. Dated 13.03.2023.

BY ORDER,

C.P. Shrivastava
(CHANDRA PRAKASH SHRIMALI)
REGISTRAR GENERAL

No.Estt.b2(v)1/WA/2023/2458

Date :04.07.2023

Copy forwarded to the following for information and necessary action:-

1. The Registrar-Cum-Principal Secretary to Hon'ble the Chief Justice, Rajasthan High Court, Jodhpur/Bench, Jaipur.
2. The Secretary to the Law Minister, Government of Rajasthan, Jaipur.
3. All the sitting Hon'ble Judges at RHC, Jodhpur/Bench, Jaipur through E-mail.
4. The Principal Secretary to the Government, Law Department-Cum-Legal Remembrancer, Rajasthan, Jaipur.
5. The Secretary to the Government of Raj, Deprtt. of General Administration (Gr.2), Jaipur.
6. The Secretary, Lokayukta, Sachivalaya, Jaipur.
7. The Accountant General, Rajasthan, Jaipur.

8. The Registrar General/ Registrar(Vig.)/ (Admn.)/(Rules)/ (Class.)/ (Exam.)/ OSD(F&I)/ (Judicial) Rajasthan High Court, Jodhpur and Registrar HQ. at Delhi.
9. The Registrar (Admn.), Rajasthan High Court Bench, Jaipur with the request to distribute the copies of this order to all the Judicial Officers posted in the Registry at Jaipur Bench, Jaipur/ Member Secretary, Rajasthan State Legal Services Authority, Jaipur.
10. All Jt. Registrars/ Deputy Registrars, Rajasthan High Court, Jodhpur/ Bench, Jaipur.
11. The concerned District & Sessions Judges with the request to serve/circulate the copy of this order to the concerned Courts/Officers/posts/Treasury Officers as per direction issued vide this office letter No 17022 dated 08.10.2015.
12. The Director, Rajasthan State Judicial Academy, Jodhpur.

Personal File/
Conf. /Accounts/General/Store
Sub. Court/Statistics/Computer Cell
RJS Leave/Jr. Actt. /Building Cell

C. P. Shrivastava
(CHANDRA PRAKASH SHRIMALI)
REGISTRAR GENERAL

9/7/2015